

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 16/02/2018 (Friday)**

S.No.	File No.	Case Particulars	Purpose
1	371	Rajesh Jivan Uttamchandni, Govind Jivan (Objection)	Arguments
2	439	John Seby D'souza (Objection)	Arguments
3	382	Composite Application from 390 Applicants (Objection)	Arguments
4	383/3	Cm Rewatiya Adv. (Objection)	Arguments
5	384	Rajendra Prasad s/o Babulal (Objection)	Arguments
6	385	Jainarayan Patidar s/o Shri Babulal (Objection)	Arguments
7	386	Gangaram s/o Shri Amar Singh (Objection)	Arguments
8	387	Vijay Kumar s/o Shri Mangilal ji (Objection)	Arguments
9	388	Ramlal s/o shri Koda ji (Objection)	Arguments
10	389	Bhagwan Singh s/o shri Bheem Singh (Objection)	Arguments
11	232	OBJECTIONS ANU AGGARWAL & VIBHU	ORDERS
12	218	OBJECTIONS HARJEET SINGH ARORA	ORDERS

*De-uptoed
R/S
16/2/18*